

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.CA (CAA)-15(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY:

Surya Global Steel tube Ltd
And
Surya Roshini Ltd.

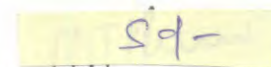
SECTION OF THE COMPANIES ACT: 230-232

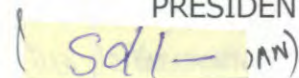
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.)	P. Nagesh			
2.)	Ashutosh Gupte	}	Advocate for Petitioners	- 
3.)	Ganwan			
	Ramra			
4.)	Dhanu.			

ORDER

The matter fall within the territorial jurisdiction of NCLT, Chandigarh. Accordingly it has to be transferred and placed before the aforesaid Bench. We order accordingly. All the paper books and connected files be sent to Chandigarh Bench at the earliest possible.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)